COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 299 OF 2018 IN IA NOs. 1289, 1288 and 1290 OF 2018

Dated: 6th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Airkonnect Networks Pvt. Ltd.	Appellant(s)
Versus	
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Shurti Awasti for R-2

<u>ORDER</u>

Rejoinder if any, may be filed on or before 18-12-2018 with advance copy to the other side.

List the matter on 19-12-2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/pk